NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

244. MA/1551/2018 CP/3898(MB)2018

IN THE MATTER OF

Varsha Vinod Vasant And Others …..Petitioner

V/S

Hemal Sea Carriers Pvt Ltd and others. …..Respondent

U/s 241 (2) of the Companies Act, 2013

Order Delivered on 03.07.2024

CORAM:
MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:
For the Petitioner:

For the Respondent No.4: Adv. S.R. Lodhe (PH)

ORDER

Adjourned to **14.08.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

//Avdhesh K Patel//